

GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM AND NATURAL GAS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 783**  
ANSWERED ON 29/07/2024

**Revenue from petroleum products**

783 DR. JOHN BRITTAS:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

the month-wise split up details of amounts collected by Government by levying taxes, basic excise duty, special additional excise duty, the road and infrastructure cess and agriculture and infrastructure development cess, Royalty, Customs Duty, NCCD, GST Compensation cess, and such other cesses and surcharges on petroleum products, with separate category-wise details thereof during the last 36 months till 30.06.2024?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI SURESH GOPI)

The details of contribution of petroleum sector to central exchequer for the last 3 years are given below:

(Rs. in Crore)

Particulars		2021-22	2022-23	2023-24 (P)
Contribution to Central Exchequer				
	A. Tax/ Duties on Crude oil & Petroleum products			
	Cess on Crude Oil	19,214	21,445	19,580
	Royalty on Crude Oil / Natural Gas	5,639	9,822	9,286
	Customs Duty	11,423	14,985	13,134
	NCCD on Crude Oil	1,121	1,192	1,191
	Excise Duty	3,63,305	2,87,575	2,73,684
	Service tax	-	-	-
	IGST	19,726	22,236	20,930
	CGST	10,843	13,012	12,230
	Others	338	59	51
	Sub Total (A)	4,31,609	3,70,326	3,50,086
	B. Dividend to Government/ Income tax etc.			
	Corporate/ Income Tax	29,219	33,292	57,493
	Dividend income to Central Govt.	22,612	15,673	19,310
	Dividend distribution tax	-	-	-
	Profit Petroleum on exploration of Oil/ Gas	8,862	8,776	5,505
	Sub Total (B)	60,694	57,741	82,308
1.	Total Contribution to Central Exchequer (A+B)	4,92,303	4,28,067	4,32,394
2.	Total Contribution to State Exchequer	2,82,122	3,20,651	3,18,762
<b>Total Contribution of Petroleum Sector to Exchequer (1+2)</b>		<b>7,74,425</b>	<b>7,48,718</b>	<b>7,51,156</b>

The above is based on data provided to Petroleum Planning and Analysis Cell (PPAC) by 15 major oil & gas companies. The amount reported by the companies to PPAC is the consolidated amount of all taxes/cess/ duties /GST etc. for crude oil and petroleum products.

Figures may vary slightly due to round off.

(P) – Provisional

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